irrigation schemes and as approved by ths Planning Commission for their Annual Plans 1974-75 are as under:

are as under:	
	(Rupees in lakhs)

State Andhra Pradesh				
Bihar -		100	4004	3639
Gujarat	. w		2995 - 75	3160
Haryana	\times	1.0	2855 99	1790
Himachal Pradesh			10.00	10.00
Jammu and Kashmir			259	200
Karnataka	,		3009	2470*
Kerala	ų.	200	1480	745
Madhya Pradesh			3569	3504
Maharashtra			6239	5169
Manipur		¥.,	200	200
Meghalaya	9	4	3-5	4
Nagaland	747	4	NIL	NIL
Orissa	4	F :	1228	1200
Punjab	4	*:	693	900
Rajasthan		€.	2677	1837
Tamil Nad	u	40	844 - 72	2801
Tripura	4	41	2.00	2:00
Uttar Prade	esh	à)	5800	4540
West Beng	αI		535	700

[♦]Includes flood control also.

Project-wise allocations are normally done by the State Governments themselves.]

Advertisement rates for small Newspapers

1470. SHRI C. P. MAJHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the rates of the Central Government advertisements for small anguage/regional newspapers are very low; and
- (b) if so, whether there is any proposal under Government's consideration to revise the rates?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND

BROADCASTING (SHRI DHARAM BIR SINHA): (a) Advertisement tariff is fixed by the newspapers themselves on the basis of their circulation: area of coverage, nature of readership etc. and not by Government. The Directorate of Advertising and Visual Publicity, flowever, make use of only those newspapers and periodicals whose rates are found economical from the point of view of Government's publicity requirements.

(b) Does not arise.

Contribution of State Planning Board in formulating States' Fifth Five Year Plan

1471- SHRI C. P. MAJHI: Will tlie Minister of PLANNING be pleased to state:

- (a) the details of the contribution made by each State Planning Board in formulating the Fifth Five Year Plan for West Bengal, Maharashtra, Gujarat and the States in N.E. Region.
- (b) whether any amount has been sanctioned to the State Planning Boards; and
- (c) if so, the amount sanctioned and disbursed so far during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) According to the information furnished by the respective State Governments, the contribution made by the Planning Boards of West Bengal, Maharashtra, Gujarat and States of North Eastern Region in formulating the Draft Fifth Five Year Plans is indicated below

West Bengal.—The State Planning Board formed Task Forces for different sectors and with the help of such Task Forces and after making elaborate exercises on identifying Pian objectives and indicating the methodology for the preparation of the sectoral plans of the Fifth Five Year Plan, a broad based policy statement covering all the sectors of the economy was prepared. The members of the Board were consulted